

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR JMS LOGISTICS AND EXPRESS PRIVATE LIMITED OPERATING IN CARGO & COURIER INDUSTRY, MUMBAI

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

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| 1. | Name of the Corporate Debtor along with PAN/CIN/LLP No. | M/s. JMS Logistics and Express Pvt. Ltd. CIN: U64204MH2014PTC256722 PAN: AADCJ3864B |
| 2. | Address of the registered office | Regd. Office: Shop 28, Goyal Trade Centre, Shantivan, Borivali East, Mumbai, Maharashtra-400066 |
| 3. | URL of website | Not Applicable |
| 4. | Details of place where majority of fixed assets are located | The Company has No Fixed Assets |
| 5. | Installed capacity of main products/ services | Not Applicable as the Company has no Manufacturing Operations. |
| 6. | Quantity & value of main products/ services sold in last financial year | The Company has no material business operations in the last financial year. |
| 7. | Number of employees/ workmen | 0 |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Details can be obtained by sending an email at: cirpofjms@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at | Details can be obtained by sending an email at: cirpofjms@gmail.com |
| 10. | Last date for receipt of expression of interest | 30th May, 2024 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 09th June, 2024 |
| 12. | Last date for submission of objections to provisional list | 14th June, 2024 |
| 13. | Date of issue of final list of prospective resolution applicants | 24th June, 2024 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants | 29th June, 2024 |
| 15. | Last date for submission of resolution plans | 29th July, 2024 |
| 16. | Process email id to submit EOI | cirpofjms@gmail.com |

Sd/-

Mr. Gaurav Mittal

Resolution Professional for JMS Logistics and Express Pvt Ltd

Registration No.: IBBI/IPA-001/IP-P-02713/2022-23/14140

23-A, 2nd Floor, Ch. Kishan Chand Complex, Jwala Heri,

Paschim Vihar, New Delhi-110063

Date : 15.05.2024 | **Place:** New Delhi